

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 20.07.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 17/2021 (PH)	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Ananth Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2
2.	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Ananth Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2

For admission (Fresh case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 25/2021	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Angad Varma V B Sivakumar	Shardul Amarchand Mangaldas & Co Caveator for R1-R4
4.	Comp App (AT) (CH) (Ins) No. 150/2021	BVVSS Krishna Prasad V Stressed Assets Stabilization Fund & anr	G. Sudhakar	
5.	Comp App (AT) (CH) (Ins) No. 155/2021	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd	Gaurav Gupta Sanchari Chakraborty.	

For admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp. App (AT) (CH) (Ins) No. 55/2021	B.Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	Vkiram Karla – R1 Mrs. J Parimalam R2
7.	Comp App.(AT) (CH) (Ins) No. 05/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1

8.	Comp App.(AT) (CH) (Ins) No. 32/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	T. Ravichandran R1 M. L. Ganesh R2
9.	Comp App. (AT) (CH) (Ins) No 126/2021	Indusind Bank Ltd V M/s. IVRCL Limited & anr	Ramalingam Associates	
10.	Comp App (AT) (CH) (Ins) No. 144/2021	Swaroop Kumar Huggi V Simplex Infrastructure Ltd & anr	Jay Kishor Singh	T. V. L. Narasimha Rao Caveator for R1

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For Assistance,

**1.Dy.Registrar - PH No. : 044-2888 0443
CELL : 9868947517**

**2.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9444687246**

By the order of Hon'ble Member (J)

(Chennai Bench)